NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 174/16	TP 71/17	For furnishing name of IRP	433	Anil Kumar Jayaram Vs Quadra Software Solutions Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

REPRESENTATION TO WHOM

REPRESENTATION TO WHOM

REPRESENTATION TO WHOM

Counsel for petitioner is present. PCS for respondent is present. Counsel for petitioner requested time to suggest the name of IRP.

List it on 01.11.2017.

MEMBER (J)